

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(CAA)58(PB)/2017

IN THE MATTER OF:

Ocean View Hospitality Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 31.10.2017

Coram:

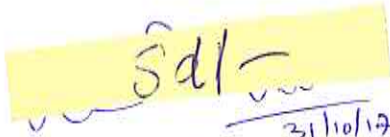
**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

For the Applicant/Petitioner : Mr. Sougat Sinha, Mr. Manoj Kumar, Advs.
For the Income Tax Deptt. : Mr. Zoheb Hossain, Sr. Standing Counsel
for Revenue
Mr. Piyush Goyal, Advocate
For the Respondent :

ORDER

By Order of the Bench, the matter is listed on 09.11.2017.


**(Nirmala Vincent)
Court Officer**

V.Sethi
31.10.2017